

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.247/2016
In
OA No.246/2016**

New Delhi this the 17th day of August, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Om Prakash
S/o Shri Swraan Singh
Working at Division-III
Rajinder Place, Deep Shikha Building
New Delhi
(By Advocate: Shri T.N.Tripathi for Shri R.K.Shukla)

-Petitioner

VERSUS

1. Dr. Hasmukh Adhia
The Secretary
Ministry of Finance
Department of Revenue
North Block
New Delhi.
(By Advocate: Shri D.S.Mahendru)

-Respondent

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the order of this Tribunal has been complied with by passing a speaking order by the respondents.

2. In the circumstances, the Contempt Petition is closed. Notice issued to the respondent is discharged. However, the applicant is at liberty to question the order now passed by the respondents, if he is still aggrieved, in accordance with law. No costs.

**(Dr. B.K. Sinha)
Member (A)**

**(V. Ajay Kumar)
Member (J)**